

**'Madrasas' of Tripura**

699. **Shri Bangshi Thakur:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that no pecuniary help has been given by the Education Directorate of Tripura to the 'Madrasas' and 'Maktobs' of Tripura, in which Arabic, Persian, Urdu, English and Bengali are being taught; and

(b) if so, the reasons thereof?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):** (a) No, Sir. Grants-in-aid are given to the deserving 'Madrasas' and 'Maktobs'.

(b) Does not arise.

**Conferences**

700. { **Shri Hem Raj:**  
**Shri Daljit Singh:**

Will the Minister of Finance be pleased to state:

(a) the number of conferences convened by the different Central Ministries during the months of September till the middle of November, 1957;

(b) the names of places where these were held; and

(c) the expenditure incurred on each one of them?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) to (c). The information is being collected and will be placed on the Table of the Lok Sabha.

लन्दन में वाणिज्यिक शिक्षकों का प्रशिक्षण

७०१. श्री ह० चं० शर्मा : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) लन्दन में सर ग्राइज़क पिटमैन एण्ड सन्स लिमिटेड द्वारा संचालित कामर्शियल कोर्स फार प्रोवेंसीय टीचर्स नामक संस्था के तृतीय पाठ्यक्रम में प्रशिक्षण के लिये कितने भारतीय शिक्षकों को लन्दन भेजा गया है;

(ख) उक्त पाठ्यक्रम के लिये शिक्षकों का चुनाव किस आधार पर किया गया है;

(ग) क्या उक्त संस्था में राजस्थान से भी किसी शिक्षक को प्रशिक्षण के लिये भेजा गया है; और

(घ) १९५७-५८ में किन किन राज्यों से शिक्षकों को उक्त पाठ्यक्रम में प्रशिक्षण के लिये भेजा गया है और केन्द्रीय सरकार द्वारा उन्हें यात्रा व्यय के प्रतिरिक्त कौन-सी सुविधाये दी गयी है ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (इ० का० स्ना० श्रीमाली) : (क) कोई नहीं, क्योंकि भारत सरकार द्वारा चुने गये चारों उम्मीदवारों ने जाने से इन्कार कर दिया।

(ख) राज्य सरकारों, विश्वविद्यालयों आदि से प्रार्थना पत्र मंगवाने के बाद चुनाव योग्यता के आधार पर किया गया था।

(ग) तथा (घ). प्रश्न नहीं उठते।

**Civilian Employees of I.A.F.**

702. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1420 on the 9th September, 1957 and state:

(a) whether orders regarding permanency of civilian employees in the I.A.F. have since been implemented; and

(b) if so, the total number of Industrial and non-Industrial employees declared permanent so far?

**The Deputy Minister of Defence (Shri Baghuramiah):** (a) Yes. Orders regarding permanency of civilians in the I.A.F. have been implemented in respect of the following categories:—

(i) **Class III (Non-Industrial).**

Clerks.

Stenographers.

Draughtsmen.